

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No. 227 - IA 41 of 2023
In
CP(IB) 342 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/s
Steelco Gujarat Ltd

.....Applicant

.....Respondent

Order delivered on 16/06/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant	: Mr. Jaimin Dave, Adv.
For the Respondent	: Mr. Praithvi Raj Singh, Adv. for R-7 Mr. Parth Shah, Adv. for R-1 & 2 Mr. Tirth Nayak, Adv. for R-3 & 4 Ms. Renu Gaur, Adv. for R-5

ORDER

Due to power failure, the matter stands adjourned.

List for hearing on 10.08.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**